

from advancing money for speculation on grains. Government contemplate issuing such directives with regard to any other commodity?

**Shri B. R. Bhagat:** The Reserve Bank, as a matter of fact, will issue directives for certain commodities in which they see that the price-rise, or speculative activity to be more correct, is going on in a rather exaggerated form. The Reserve Bank found from the analysis of the advances or the price-rise that in respect of certain commodities like rice and paddy speculative activity had been much more, and therefore they issued a specific directive. If a similar situation arises in certain other commodities, the Reserve Bank will surely issue directive in that respect also.

**Shri K. P. Tripathi:** May I know if as a result of the decision of the Reserve Bank to have a credit squeeze so far as crop production is concerned, there will be more funds available in the market for purposes of financing other operations?

**Shri B. R. Bhagat:** The Reserve Bank will certainly ensure that there are enough or adequate funds available to meet the legitimate demands of the trade.

#### PUBLIC SCHOOLS

\*2368. **Shri I. Eacharan:** Will the Minister of Education be pleased to state:

(a) the total number of public schools in the country State-wise and their present strength; and

(b) the number of Scheduled Castes and Scheduled Tribes students admitted and getting education through these institutions?

**The Deputy Minister of Education (Dr. K. L. Shrimali):** (a) and (b). A statement is laid on the Table of the House. [See Appendix XIV, annexure No. 13.]

**Shri I. Eacharan:** What is the difficulty in allotting seats to candidates of the Scheduled Castes and Scheduled Tribes in the public schools, and may I know also any management has objected to it?

**Dr. K. L. Shrimali:** These public schools are autonomous bodies. The Government of India only gives *ad hoc* grants. Admission to these institutions is not based on any caste or creed. It is open to all kinds of people.

**Shri Ramachandra Reddi:** May I know the total cost met by the Government last year?

**Dr. K. L. Shrimali:** Grants were given to several institutions in 1955-56. I do not have the total, but I have the grants for the separate institutions. Would the hon. Member like me to read them now or place it on the Table?

**Mr. Speaker:** Not necessary.

**Shri Kelappan:** Will the Minister take the trouble to collect the information asked for in part (b) of the question?

**Dr. K. L. Shrimali:** We did write to the public schools, but the difficulty is that they admit students not on the basis of caste. They do not ask for the caste. I have some information with me, but it is not complete. In some institutions, for example in the Lawrence schools there are four students of the Scheduled Castes and Scheduled Tribes, in Mayo College there are three and so on.

**Shri Jangde:** Is it not a fact that though the Government has given certain grants for the poorer section of the people to get admission in these public schools, the mode of selection and the way of examination and the way of teaching are such that only the sons and daughters of the officers and people living in Western style get admission and not the people of the rural or oriental type?

**Dr. K. L. Shrimali:** I do not subscribe to the view that the selection is made entirely on the basis of merit. All kinds of tests, including psychological tests are given, and then the students are admitted.

**Shri A. M. Thomas:** May I enquire whether the main handicap of the students from the Scheduled Castes and other backward classes is the prohibitive cost that they incur in these

institutions, and if so, whether Government intends to give any particular help to those students who are admitted in the public schools?

**Dr. K. L. Shrimali:** Government are giving some merit scholarships in some of these institutions.

**Shri B. S. Murthy:** In view of the fact that large grants are being given to these public schools, will the Government be pleased to issue instructions to them to have a certain quota reserved for deserving Scheduled Castes boys and girls?

**Dr. K. L. Shrimali:** This matter will be examined by the Government.

**Shri Jangde:** One more question.

**Mr. Speaker:** I have allowed ten questions.

सचिवालय सेवा में प्रशिक्षण

\*२३७०. श्री के० सी० सोबिया : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने भाग 'क' राज्यों के केन्द्रीय सचिवालय सेवा के कर्मचारियों को प्रशिक्षण देने के लिये कोई योजना बनाई है;

(ख) यदि हां, तो उसे कब कार्यान्वित किया जायेगा ;

(ग) इस योजना के अन्तर्गत १९५६-५७ में कितने पदाधिकारियों के लिये प्रशिक्षण की व्यवस्था की जायेगी, ऐसे प्रशिक्षण की अवधि क्या होगी, और प्रशिक्षण के लिये पदाधिकारियों का चुनाव करते समय कौन सी शिक्षा योग्यतायें आवश्यक समझी जायेंगी; और

(घ) यह प्रशिक्षण योजना किस उद्देश्य की पूर्ति के लिये शुरू की जा रही है ?

गृह-कार्य मंत्री (पंडित जी० बी० पंत) :  
(क) जी हां। १९५२ से योजना काम में लाई जा रही है।

(ख) प्रश्न ही नहीं उठता।

(ग) १०। प्रशिक्षण काल दो वर्ष का है। जो अधिकारी ४५ वर्ष से कम तथा सचिवालय सेवा की प्रथम श्रेणी में नियुक्ति के योग्य हैं प्रशिक्षण के लिये चुने जाते हैं।

(घ) जिलों के प्रशासन से वास्तविक सम्पर्क द्वारा अधिकारियों का दृष्टिकोण विस्तृत करना।

श्री के० सी० सोबिया : क्या यह शिक्षार्थी हर साल चुने जाते हैं और यदि हर साल चुने जाते हैं तो पार साल उनकी संख्या कितनी थी ?

पंडित जी० बी० पंत : अभी तो हर साल चुने जाते हैं, कोई चार साल से यह तरीका जारी है और जिस अर्से तक इसकी जरूरत समझी जायेगी इसको जारी रखा जायेगा, मुमकिन है कि २-३ साल और चुने जायें।

श्री के० सी० सोबिया : मैंने उनकी संख्या दरियाफ्त की है।

पंडित जी० बी० पंत : कोई संख्या ऐसी निश्चित नहीं है कि हर साल बराबर हो, पार साल दस चुने गये जैसा कि इसमें लिखा हुआ है।

श्री भक्त वर्मान : क्या मैं जान सकता हूँ कि यह अफसर जो कि प्रान्तीय सरकारों के पास दो वर्ष की ट्रेनिंग के लिए भेजे जाते हैं वहाँ से लौटने के बाद उन्हें उन्हीं पदों पर नियुक्त किया जाएगा या उनकी योग्यता के अनुसार पदोन्नति की जायेगी ?

पंडित जी० बी० पंत : अगर योग्य निकलते हैं तो पदोन्नति होती है।

#### CONFIRMATION OF GOVERNMENT EMPLOYEES

\*2371. **Shri S. C. Samanta:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government had issued a circular, that 80 per cent. of the employees in a particular department should be confirmed provided that department was to last long;

(b) if so, when;

(c) how far the Ministry of Home Affairs have taken steps in the matter; and

(d) how many years of satisfactory service are required to make an employee acquire quasi-permanent or permanent status?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) and (b). Orders were issued on the 30th November 1955 for the conversion of